NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/51/IB/2018

PETITION NUMBER

: CP/625/(IB)/2017

NAME OF THE PETITIONER(S)

: MAHESH MADHAVAN

NAME OF THE RESPONDENT(S)

: BLACK N GREEN MOBILE SOLUTIONS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A. Mohan know IRP

2. A.a. SAONYAMORAYOND (FOR A. NOIMY IS DMY ADSOLDED FOR D.C. M. L.

ORDER

IRP in person present. The Registry is directed to issue notice to the Respondent to file reply on next date of hearing. The Applicant is also directed to issue private notice to the Respondent. Put up on 06.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)

ghk